

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 559
TO BE ANSWERED ON 19TH DECEMBER, 2017

NUMBER OF APL AND BPL CARD HOLDERS

559. ADV. JOICE GEORGE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the total number of APL and BPL ration card holders who benefited under the PDS;
- (b) the monthly entitlement of quantum of foodgrains to a ration card holder under AAY; and
- (c) the total number of persons registered or eligible under AAY all over the country, including Kerala?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (c): The Targeted Public Distribution System is now governed by provisions of the National Food Security Act (NFSA), under which eligible households comprise of households covered under the Antyodaya Anna Yojana (AAY) and priority households. There is no APL or BPL category under NFSA.

The monthly foodgrains entitlement of AAY households is 35 kgs per family per month and currently 236.02 Lacs AAY households are covered under NFSA, including 5.96 lakh in Kerala.
